

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3798  
ANSWERED ON:30.07.2009  
EXPLOITATION OF OIL FROM RAJASTHAN BY CAIRN ENERGY  
Singh Shri Dushyant

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the terms and conditions laid down before Cairn Energy Private Limited for exploitation of oil from Rajasthan;
- (b) the details of the areas leased out to Cairn Energy Private Limited for the purpose;
- (c) whether the Cairn Energy will pay any revenue or remuneration to Rajasthan State out of the oil proposed to be extracted;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE Ministry of Petroleum & Natural Gas (SHRI JITIN PRASADA)

(a) The terms & conditions for exploration & production are laid down in the Production Sharing Contract between Government and the Consortium partners.

(b) Management Committee of the block has approved three development areas as under:

DA 1 Area 1859 Sq Km

DA 2 Area 430 Sq Km

DA 3 Area 822 Sq Km

(c) to (e) Royalty, on production of crude oil in the State of Rajasthan, is payable to Government of Rajasthan.